

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1859
ANSWERED ON:29.11.2001
BACKLOG/CARRIED FORWARD VACANCIES OF SCS/STS/OBCS
RAMESH CHANDAPPA JIGAJINAGI

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether `backlog/carried forward vacancies` reserved for SCs, STs and OBCs, are required to be treated as a `separate and distinct group` as provided under Article 16 (4)B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in an year;
- (b) if so, the `backlog/carried forward vacancies` ascertained as per para 5 of the DOPT OM No.36012/12/96-Estt. (Res.) dated 2nd July, 1997 in respect of SCs, STs and OBCs in Group A, B, C and D categories of services as on 29th August, 1997 in the Ministry of Information and Broadcasting when Special Recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) the such carried forward vacancies filled during each of the last four years and which remain unfilled; and
- (d) the fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per `post based rosters`?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a), (b), (c) and (d):- The information is being collected and will be laid on the Table of the House.